

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 08.06.2021 (TUESDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 1094 & 1140 of 2019	BCIL Yelahanka Projects LLP. Vs. Amit Chandrakant Shah & Ors.	Gautam Singh	Chaitra Bhat Anjali Sharma-R1 Amit Agrawal-R2 to R4 Om Prakash-R3 Pallavi Sengupta Balaji Srinivasan-R5
2.	Comp. App. (AT) (Ins) No. 187 of 2020	Digamber Bhondwe Director, Turning Point Estates Pvt. Ltd. Vs. JM Financial Asset Reconstruction Company & Anr.	Sunil Mund	Sumit Bindal-R1
3.	Comp. App. (AT) (Ins) No. 450 of 2020	Government of India, Through office of the Deputy Commissioner GST & Central Excise, Balasore Division Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Prasenjeet Mohapatra	Nikhil Mathure Charu Bansal-R1 Varsha Banerjee-R2 Divakar Maheshwari-R3
4.	Comp. App. (AT) (Ins) No. 818 of 2020	Damodar Muddukrishna Vs. Cygilant (India) Research & Development Pvt. Ltd.	Mithun Shashank	Yugank Goel
5.	Comp. App. (AT) (Ins) No. 1099 of 2020	Gundeep Gurdeep Singh Sood & Anr. Vs. Corporation Bank & Anr.	Arka Banerjee	PBA Srinivasan Arun Kumar Sukla Avinash Mohapatra-R1 R.K. Dubey Arjun Padhiyar-R2
6.	Comp. App. (AT) No. 139 of 2020	Deepak Miglani & Anr. Vs. Seikom Infracom Pvt. Ltd. & Ors.	Sonal Anand	N. P. Singh
7.	Comp. App. (AT) No. 232 of 2020	Uco Bank Vs. SREI Equipment Finance Ltd & Anr.	Partha Sil	Abhijit Sinha-R1 Azeem Samuel Kumar Anurag Singh-R2 Rusha Mitra

**For Admission (After Notice)**

<b>8.</b>	Comp. App. (AT) (Ins) No. 281 of 2021	Canara Bank (Erstwhile Syndicate Bank) Vs. R.S. Builtwell Pvt. Ltd.	Anju Jain	
<b>9.</b>	Comp. App. (AT) (Ins) No. 303 of 2021 & I.A. No. 706 & 707 of 2021	Om Drishian International Ltd. & Consortium (B R Kohli Construction Pvt. Ltd.) Vs. Akash Singhal Resolution Professional of Earth Infrastructure Ltd.	Gitanjali N.Sharma	Dhruv Gupta-COC
<b>10.</b>	Comp. App. (AT) (Ins) No. 344 of 2021	Dhiraj Narsinghbhai Patel Vs. Lancer Laser Tech Ltd. & Anr.	Malak Bhatt	

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**